

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017
M.A No. 533/2017, 487/2017,
480/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Urban Infrastructure Trustee Ltd.

V/s.

Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Counsel Mr. Arif Doctor also Advocate Ms. Sonali Aggarwal i/b M/s Jannakar & Associates Advocates for financial creditor/Applicant		
2.	Adv. Ajay Panicker also Mr. Vishaki Rhatya. for IRP		
3.	Chaitrika Patki i/b Vidhii Partners Adv. for an Operational Creditor- Claim lodged		
4.	Adv. Mayur Khondekar also Adv. Kaur Shangiani i/b Adv. Pragmata Adv. for 3 operational creditors		

: 2 :

ORDER

MA No.533/2017, 487/2017 & 480/2017 in CP 69/I&BP/NCLT/MB/MAH/2017

List this matter on 9.11.2017, with direction to both sides to file their written submissions.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)